Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.05.2025

ORDER NO. 112 of 2025

Hon'ble President is pleased to partially modify the roster order no. 68 of 2025 for **CESTAT. New Delhi** on **03.06.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On	Hon'ble Mr. Justice Dilip Gupta, President	Larger Bench matters:
03.06.2025	Ms. Rachna Gupta, Hon'ble Member (Judicial) and	
and on	Ms. Hemambika R. Priya, Hon'ble Member (Technical)	i) C/51596-51597/2019
subsequent	, , , , , , , , , , , , , , , , , , ,	M/s. Shivam Marketing and Shri
dates, if		Gaurav Kushwaha vs. C.C., CGST
adjourned		& C.E., Indore

Note:

- 1. On 03.06.2025, after the hearing of Larger Bench matters, the hearing of regular benches will resume, as per Roster Order No. 68 of 2025.
- 2. In the event of non sitting of the Larger Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

(Mukesh Gupta) Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association, New Delhi/O/o Chief Commissioner (AR), New Delhi/Notice Board/Website/Guard File/Office Copy.

Deputy Registrar

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.05.2025

ORDER NO. 113 of 2025

Hon'ble President is pleased to partially modify the roster order no. 102 of 2025 for **CESTAT. New Delhi** on **14.07.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED	
On 14.07.2025	Hon'ble Mr. Justice Dilip Gupta, President Ms. Binu Tamta, Hon'ble Member (Judicial) and	Anti-Dumping matters:	
and on subsequent dates, if adjourned	Mr. P. V. Subba Rao, Hon'ble Member (Technical)	AD/COD/50781/2025 Appeal Diary No. 50926/2025 High Hope Furniture Fitting Manufacturers vs. Designated Authority, Directorate General of Anti-Dumping and Allied Duties, New Delhi	in

Note:

1. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

(Mukesh Gupta) Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association, New Delhi/O/o Chief Commissioner (AR), New Delhi/Notice Board/Website/Guard File/Office Copy.

Deputy Registrar

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.05.2025

ORDER NO. 114 of 2025

Hon'ble President is pleased to partially modify the roster order no. 105 of 2025 for **CESTAT**, **Chennai** from **02.06.2025** to **04.06.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
from 02.06.2025 to 04.06.2025	Mr. P. Dinesha, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member(Technical)	Excise and Service Tax Division Bench matters.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order

(Mukesh Gupta) Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, Chandigarh/Chennai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai/Bar Association, Chennai/O/o Commissioner, Chennai /Notice Board/Website/Guard File/Office Copy.

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.05.2025

ORDER NO. 115 of 2025

Hon'ble President is pleased to partially modify the roster order no. 68 of 2025 for **CESTAT. New Delhi** on **06.06.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On	Ms. Binu Tamta, Hon'ble Member (Judicial) and	Service Tax Division
06.06.2025	Mr. Rajeev Tandon, Hon'ble Member (Technical)	Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order

(Mukesh Gupta) Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, New Delhi/Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi/O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar

Park Colores